

Information note to the Press (Press Release No.71/2019)

For Immediate release


TELECOM REGULATORY AUTHORITY OF INDIA

Extension of time for receiving Comments & Counter-comments on the Consultation Paper on “Tariff related issues for Broadcasting and Cable services”.

New Delhi, the 12th September 2019 : The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on “Tariff related issues for Broadcasting and Cable services” on 16th August 2019 inviting written comments from the stakeholders by 16th September 2019 and counter-comments, if any, from the stakeholders by 30th September 2019.

2. On request from the stakeholders, the last date for receipt of written comments and counter-comments, if any, from the stakeholders, has been extended up to **23rd September 2019 and 7th October 2019** respectively. No requests for any further extension of time for submission of comments shall be entertained.

3. The comments and counter-comments may be sent, preferably in electronic form, on the e-mail: **arvind@trai.gov.in** or **vk.agarwal@trai.gov.in**. For any clarification/information, Shri Arvind Kumar, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23220209, Fax: +91-11-23230056. All received comments and counter-comments will be posted on TRAI’s website.


(S.K. Gupta) 9/2019
Secretary, TRAI